

Through Fax

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

All the Principal District & Sessions Judges in the State of Jharkhand
including Judicial Commissioner, Ranchi.

Sub.-: Regarding nomination of Chief Judicial Magistrates of the State (except Chaibasa & Sahebganj since vacant) and Additional Chief Judicial Magistrates posted at Sub- Divisions for attending "State Level Workshop on Combating Discrimination and Menace of Female Foeticide" is to be organized on 03.09.2017 by JHALSA in association with PLAN India, at Nyaya Sadan.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to **nominate** all the Chief Judicial Magistrates of the State (except Chaibasa & Sahebganj since vacant) and Additional Chief Judicial Magistrates posted at Sub- Divisions for attending "State Level Workshop on Combating Discrimination and Menace of Female Foeticide" is to be organized on 03.09.2017 by JHALSA in association with PLAN India, at Nyaya Sadan.

Accordingly, all the participating Judicial Officers are accorded necessary permission to leave the Headquarters for attending the aforesaid workshop.


This is for kind information and needful.

• Yours faithfully,
Sd/- **R.K. Vaish**
Registrar (Administration)

Memo no. 3880 /Apptt.

dated, the Ranchi 26.08.2017

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/2331 dated 24.08.2017 (E-mail-jhalsaranchi@gmail.com) / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C. I/c, e-Courts Project for information and getting the letter uploaded on the Court's website.


26.08.17
Registrar (Administration)